NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 108/16

PETITION NUMBER

TP 173/17

NAME OF THE PETITIONER (S) :

Shreenidhi Finvest Consultancy Pvt. Ltd.

NAME OF THE RESPONDENT (S):

222

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

2,

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

M.G. Nanjappa

Pelatroner

Advocate

9984633098

2. SINCHANAM.R

9945320087

ROC

9.2.17.

Counsel for petitioner is present. Counsel for petitioner has represented he has filed additional sets of copies in the Registry. Ms. Sinchana M.R., counsel for ROC is appearing in person. Notices to be issued to the OL, ROC and RD. Registry to issue notices to OL and RD.

Posted to 15.02.2017.

MEMBER (J)

MEMBER (T)